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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CO.APP. 1/2020 & CAV 27/2020, CM APPL. 31577/2022 CM APPL. 37437/2022, & CM APPL. 37438/2022

ROMMEL INVESTMENT PVT. LTD.

..... Appellant

Through: Mr. Ramji Srinivasan, Senior Advocate
alongwith Mr. Avneesh Garg, Mr. M.T. Reddy &
Ms. Srika Selvam, Advocates

Versus

SPECIAL COMMITTEE, THROUGH ITS CHAIRMAN & ORS.

..... Respondents

Through: Mr. Sudhanshu Batra, Senior Advocate
with Mr. Bhuwan Gangwani, Advocate for R-1.
Mr. Abhishek Baid, Mr. Praneet Das and Mr Anup
Jain, Advocates for R-2.

Mr. Neeraj Malhotra, Senior Advocate with
Mr. Ishan Bisht, Ms. Shreya Singh & Mr. Nimish
Kumar, Advocates for R-3.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR

KAURAV

ORDER

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01.12.2022

List for further proceedings on 10.01.2023.

VIBHU BAKHRU, J

PURUSHAINDRA KUMAR KAURAV, J

DECEMBER 1, 2022

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